

**Former PIB Officers as Government Correspondents**

1011. SHRIMATI SUDHA VIJAY JOSHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether former PIB officers Shri D. S. Mehta and Shri Savoor are now correspondents accredited to Government of India at Headquarters; and

(b) whether these officers are also working for commercial organisations like Federation of Chambers of Commerce & Industry?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): (a) Shri D. S. Mehta is not accredited at the Headquarters of the Government of India. But Shri C. S. Savoor, a retired Officer of PIB is at present accredited as Correspondent of the Government of India.

(b) On the basis of applications submitted by Shri C. S. Savoor and Shri D. S. Mehta, they were granted permission to accept commercial employment after retirement from government service as Special Correspondent of Rajasthan Patrika, as Special Correspondent of Rajasthan Patrika, Jaipur and Manager with Times of India' respectively.

**Fire-clay resources in Bihar**

1012. SHRI SURAJ PRASAD: Will the Minister of ENERGY be pleased to state:

(a) whether subsidiaries of Coal India Limited are carrying on the coal mining operations in Bihar;

(b) whether together with coal, fire-clay is also found during coal mining; and

this fire-clay is removed as overburden and thrown away as waste;

(c) if the answer to part (b) above be in the affirmative, what action is being taken by Government for proper utilization of fire-clay resources; and

(d) whether re-fractory industries in Bihar provide sufficient scope for the proper utilisation of fire-clay?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DAL-BIR SINGH): (a) to (d) The information is being collected and will be laid on the Table of the House.

**Requirement of Fuel for rural areas**

+ 1012-A. DR. LOKESH CHANDRA:  
SHRI P. N. SUKUL:  
SHRIMATI USHA MALHOTRA:

Will the Minister of ENERGY be pleased to state:

(a) what are the details of the recommendations made by the Advisory Board of Energy for rural requirements in the Seventh Five-Year Plan; and

(b) the manner in which afforestation plants have been coordinated with rural fuel requirements?

THE MINISTER OF ENERGY (SHRI SHIV SHANKAR): (a) Advisory Board on Energy has not made recommendations for rural requirements specifically for the Seventh Plan.

(b) Afforestation plans *inter-alia* include identification of quick growing species\* and the plantation programme is undertaken keeping in view the fuel requirements of the areas as far as possible.

\*Previously Unstarred question 764 transferred from the 4th May, 1984.